## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties		
No.				M/s. / Mr.		
CP 205/16	TP 80/17	For orders	433( e)	ExxonMobil	Lubricants	Pvt.Ltd.Vs
				Wilworth Earth Movers Pvt. Ltd.		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1) Sivana maknish nan Respondent

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Es Shivakumar. U.S. Advocade 9444115067

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Counsel for petitioner is present. He reported senior counsel is unable to attend the Tribunal today. Counsel for respondent is present.

List it on 04.10.2017.

MEMBER (J)

MEMBER (T)